

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:490

ANSWERED ON:29.04.2005

MEGA POWER PROJECTS

Kushwaha Shri Narendra Kumar;Munshiram Shri

Will the Minister of POWER be pleased to state:

- (a) whether attention of the Government has been drawn to the news item appearing in the Rashtriya Sahara dated the March 11, 2005 under caption 'NHPC concentration on mega hydel power projects';
- (b) if so, the number of such projects undertaken by NHPC during each of the last three years, State-wise;
- (c) the quantum of power generated from each of these projects during the above period and power distributed to the States there from;
- (d) the future plans of NHPC in this regard;
- (e) whether the Government propose to involve private participation in setting up of Hydro power projects in the country; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) to (f) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF STARRED QUESTION NO. 490 TO BE ANSWERED IN THE LOK SABHA ON 29.04.2005 REGARDING MEGA POWER PROJECTS.

(a) : Yes, Sir.

(b) & (c) : The Mega Power Projects Policy of the Government of India, to incentivise development of large projects, was first announced in 1995 and has been revised from time to time. As per the latest amendment to the policy in March 2003, all inter-state projects which, inter alia, fulfill the basic criteria of minimum threshold capacity of 1000 MW for Thermal and 500 MW for Hydel Projects, are eligible for the customs duty waiver subject to meeting conditions laid down in the policy. Details of the large hydel projects (with installed capacity of 500 MW or more) sanctioned by Government and taken up for implementation by National Hydroelectric Power Corporation Limited (NHPC) during the last three years, viz. 2002-03, 2003-04 & 2004-05 are given in Annexure-I.

(d) : Details of the large hydel power projects (with installed capacity of 500 MW or more) under consideration of NHPC are given in Annexure-II.

(e) & (f) : The policy to encourage investments by private enterprises, including foreign investors, has already been introduced by the Government of India in 1991, with the objective of mobilizing additional resources for capacity addition in power generation (both in the thermal and hydel sectors) and distribution. A hydro policy was announced in August 1998 on hydropower development, which among others emphasized the need for private sector participation. Under the 50,000 MW Hydroelectric Initiative launched by the Government of India in May, 2003, Preliminary Feasibility Reports (PFRs) of 162 schemes, spread over 16 States with an aggregate installed capacity of 47,930 MW, have been prepared. Out of these 73 low tariff schemes with an aggregate installed capacity of 33,000 MW (approx.) have been taken up initially, for preparation of Detailed Project Report (DPR), which is the next step for development of these projects. Private sector would also be encouraged to participate in the implementation of these schemes.

ANNEXURE-I

ANNEXURE REFERRED TO IN PARTS (b) & (c) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 490 TO BE ANSWERED IN THE LOK SABHA ON 29.05.2005 REGARDING MEGA POWER PROJECTS.

Details of large hydel projects (500 MW or more) sanctioned by Government & taken up for implementation by NHPC during last 3 years.

Sl. No.	Year of sanction	State	Name of the project/energy	Design	Remarks
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Installed (In MUs
capacity per
(MW) annum)

1. 2002-03 Himachal Parbati-II 3108.66 The beneficiary States
Pradesh (800 MW) are Himachal Pradesh,
Punjab, Haryana, U.P.
Delhi, Rajasthan J&K &
UT of Chandigarh.
Project is scheduled
to be completed by
September 2009. The
project has been
accorded `in-
principle` mega
status.

2. 2003-04 Arunachal Subansiri 7421.59 The beneficiary States
Pradesh Lower are Arunachal Pradesh,
(2000 MW) Assam, West Bengal,
Sikkim, Bihar,
Jharkhand & Orissa.
Project is scheduled
to be completed by
October 2010. The
project has been
accorded `in-
principle` mega
status.

3. 2003-04 Madhya Omkareshwar 1166.57 The project is being
Pradesh (520 MW) constructed by Narmada
Hydroelectric
Development
Corporation Ltd.
(NHDC), a joint
venture company with
equity participation
of NHPC and Govt. of
Madhya Pradesh. The
beneficiary State is
Madhya Pradesh. The
project is scheduled
to be completed by
Feb. 2008.

ANNEXURE-II

ANNEXURE REFERRED TO IN PART (d) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 490 TO BE ANSWERED IN THE LOK SABHA ON 29.05.2005 REGARDING MEGA POWER PROJECTS.

Details of large hydel projects (500 MW or more) under consideration of NHPC

Sl No.	Name of the project (MW)	State	capacity energy (in MUs)	Installed Design
1.	Parbati-III	Himachal Pradesh	520	1977.23
2.	Siyom	Arunachal Pradesh	1000	3640.95

3.	Purulia Pumped Storage Scheme#	West Bengal	900	1666.97
4.	Pakal Dul	Jammu & Kashmir	1000	3590
5.	Bursar	Jammu & Kashmir	1020	2018
6.	Siang Lower	Arunachal Pradesh	1600	7744.55
7	Subansiri Middle	Arunachal Pradesh	1600	4875
8.	Subansiri Upper	Arunachal Pradesh	2000	6581
9.	Dibang	Arunachal Pradesh	3000	To be established
10.	Siang Upper/ Siang Intermediate	Arunachal Pradesh	11000	To be established

The project is being implemented by Government of West Bengal in the State Sector. However, a joint venture between Government of West Bengal and NHPC is under consideration of Government of India.